HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

NOTIFICATION

No. 2-539 of 2024 Psy Dated 09-10-2024

It is notified for the information of the Junior Scale Stenographers (named in Annexure-A) who have completed five years of service as per Jammu and Kashmir Ministerial Staff of Subordinate Courts (Recruitment and Condition of Service) Rules, 2016 that their shorthand and typing test is likely to be conducted in the month of November, 2024 for promotion to the post of PA-cum-Sr. Scale Stenographers (Executive Assistants). It is further notified that the eligibility criteria for qualifying the skill test is 80 WPM for Shorthand and 40 WPM for typing on a computer keyboard.

By Order.

(M. K. Sharma) Principal Secretary to

Hon'ble the Chief Justice

No. 1421-1427 of 2024 Pry - Dated: 09-10-2024 Copy to the:

- 1. Registrar General, High Court of J&K and Ladakh, Jammu.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Jammu.

..... for information

- 4. Principal District & Sessions Judges of Baramulla, Ramban, Jammu, Reasi and Samba, for information, with request to convey to the candidates as per Annexure-A through their respective Presiding Officers.
- 5 CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same, on the official website of the High Court.
 - 6. Chief Librarian, High Court Wing, Jammu / Srinagar, for information.
 - 7. Order file.

Principal Secretary to
Hon'ble the Chief Justice

Annexure- A

S. No.	Name of the Candidate	Present Place of Posting
1.	Mr Showkat Ahmad Malik	Sub-Judge, Pattan
2.	Mr Naresh Kumar – I	Sub-Judge, Batote
3.	Mr Vishal Uppal	Railway Magistrate, Jammu
4.	Mr Ramesh Lal Sharma	Chief Judicial Magistrate, Jammu
5.	Mr Amit Sharma	City Judge, Jammu
6.	Mr Pawan Kumar Sharma	Spl. Mobile Magistrate (Sub-Judge), 13 F.C, Jammu
7.	Ms Sonia Gupta	Chief Judicial Magistrate, Reasi
8,	Ms Kavita Devi	Chief Judicial Magistrate, Samba